



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Senior Additional Advocate General, Deputy Advocates General and Government Advocates for the Jammu Wing of the Hon'ble High Court.

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Government Order NO: 5372 -LD(A) of 2017.
Dated : 25 - 10 - 2017.

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Sanction is accorded to the appointment of the following Advocates as Law Officers in the Jammu Wing of the High Court with designation as shown against each:-

Jammu Wing

S.No.	Name of the Law Officer S/Shri	Designation
1.	Nirmal Kotwal	Senior Additional Advocate General
2.	Ms. Venus Gupta	Deputy Advocate General
3.	Arjun Singh Raju	Deputy Advocate General
4.	Sunil Malhotra	Government Advocate
5.	Pir Sajad Ahmad	Government Advocate

The said appointments shall be governed by the terms and conditions as laid down in Government Order No. 1906-LD(A) of 2015 dated 22-06-2015.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

NO: LD (A) 2016/35-I.

Dated: 25 – 10 – 2017.

Copy to the:-

1. Chief Secretary, J&K.
2. Learned Advocate General, J&K.
3. Director General of Police, J&K Srinagar.
4. Principal Resident Commissioner, J&K New Delhi.
5. Principal Secretary to the Hon'ble Governor, J&K Srinagar.
6. Principal Secretary to the Hon'ble Chief Minister, J&K Srinagar.
7. All Principal Secretaries to Government.
8. Principal Accountant General (A&E), J&K Jammu.
9. All Commissioners/Secretaries to Government.
10. Divisional Commissioner, Kashmir/Jammu.
11. Registrar General, J&K High Court, Srinagar.
12. Principal Secretary to Lord Chief Justice, J&K High Court, Srinagar.
13. Director Information, J&K Srinagar.

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